

ITEM NO.2

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).148/2023

MANISH KASHYAP @ TRIPURARI KUMAR TIWARI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 71586/2023 - EXEMPTION FROM FILING O.T., IA No. 71583/2023 - INTERIM BAIL)

Date : 28-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Maninder Singh, Sr. Adv.
Mr. Siddhartha Dave, Sr. Adv.
Mr. Aditya Singh Deshwal, Adv.
Ms. Ridam Arora, Adv.
Mr. Ananta Prasad Mishra, AOR
Mr. Rajeev Ranjan, Adv.
Mr. Rajan Chourasia, Adv.
Mr. Rishikesh Kumar, Adv.
Mr. Prabhas Bajaj, Adv.
Ms. Vidhi Thaker, Adv.

For Respondent(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Amit Anand Tiwari, A.A.G.
Dr. Joseph Aristotle S., AOR
Ms. Aparajita Jamwal, Adv.
Ms. Devyani Gupta, Adv.
Ms. Vaidehi Rastogi, Adv.

Mr. Manish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the Petition on 8 May 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR